

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

Cont. Case (Civil) No. 980 of 2019

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Mukul Prasad Sinha & Ors. ... ..Petitioners

**-Versus-**

The State of Jharkhand & Anr. ... ..Opp. Parties

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**

**(Through: Video Conferencing)**

For the Petitioner : xxx  
For the Opp. Parties : xxx  
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**06/ 23.04.2021**

In view of the resolution as contained in reference No. 1165-1201/2021 dated 18.04.2021 passed by the Jharkhand State Bar Council, nobody appears for the parties.

Put up this case after two weeks.

**[Dr. S.N.Pathak,J]**

P.K.S.